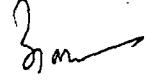
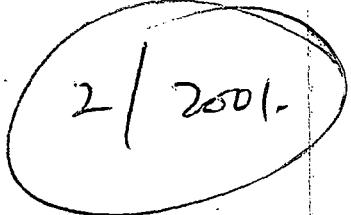


(6)

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./IA/MP No.....

Bhocra Mal Sharma Versus Anil Kumar and ors.

Date of Order	Orders
4.12.2000	<p>Shri Bhocra Mal Sharma, petitioner present in person.</p> <p>The petitioner submits that operation of the order of the Tribunal dated 18.11.1997 has been stayed by Hon'ble the High Court and in view of this he does not want to press this Contempt Petition at the present stage. The Contempt Petition is, therefore, dismissed as not pressed. Notices issued are discharged.</p> <p>Since the Contempt Petition has been dismissed as not pressed, the Misc. Application is also disposed of accordingly.</p> <p> (N.P. NAWANI)</p> <p>Adm. Member</p> <p> (A.K. MISHRA)</p> <p>Judl. Member</p> <p> 2/2001</p> <p>Co/copy sent to Smt. A.K. Mishra 18/12/2000 Date 26/12/2000</p>